

BENCH-I



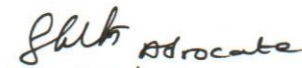
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 593/KB/2017
CA (IB) No. 582/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M.

Name of the Company		State Bank of India.-Vs- Coastal Projects Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Shaunak Mitra Adv	} For RP	RP	
2. Mr Sayantak Das Adv			
3. Roni Saha Devalued		Rb.	
1. Lokenath Chatterjee Sanchai Chakraborty Soumik Chakraborty	} Advocate For AFCONS.	AFCONS.	 03/10/18

ORDER

Ld. Resolution Professional with his Counsel as well as Ld. Advocate for AFCONS is present.

Ld. Counsel appearing for the Resolution Professional sought time to file an application for liquidation since no resolution plan has been approved and the Corporate Insolvency Resolution Process has been expired on 01/10/2018.

List it on 11/10/2018.



(Jinan K.R.)
Member (J)